



Dated: 21-07-2016

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FBOs can now pay online



Educating process: Around 23,000 street food vendors will be trained in hygiene and food safety.— File Photo: Shiv Kumar Pushpakar

The Delhi government on Wednesday introduced online payment system for licensing and registration of food business operators (FBOs). Besides, the Drug Control and Food Safety Department under the Health Department have also announced a training programme for street vendors in the city.

Making the process of licensing and registration simpler for FBOs, the department stated that applicants can now pay dues through credit/debit card and netbanking. “This will eliminate delay in collection of fees and simplify the process for applicants as well,” explained an official.

Food safety training

On the programme for street vendors, the government said that around 23,000 street food vendors in the city will be trained in hygiene and food safety as part of its plan to ensure clean, wholesome and unadulterated food for the public in the Capital.

Meanwhile, the Drugs Control Department has cancelled the licence of 14 medical stores situated in Mahinder Park, Chaukhandi and Chand Nagar to curb the sale of

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habit-forming drugs in the Capital. The Department busted an unlicensed godown with large stocks of Buprenorphine, a habit-forming drug.
